

11.08 hrs.

11.08 3/4 hrs.

**MESSAGES FROM RAJYA SABHA**

[English]

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Nagaland University Bill, 1989, which has been passed by the Rajya Sabha at its sitting held on the 11th October, 1989 "
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th October 1989, agreed without any amendment to the Small Industries Development Bank of India Bill, 1989, which was passed by the Lok Sabha at its sitting held on the 28th July, 1989

11.08 1/2 hrs.

[English]

**NAGALAND UNIVERSITY BILL**

**As passed by Rajya Sabha**

**SECRETARY GENERAL:** Sir, I lay on the Table the Nagaland University Bill, 1989, as passed by Rajya Sabha.

**PUBLIC ACCOUNTS COMMITTEE**

**Hundred and Sixty-Sixth Report**

[English]

**SHRI P. KOLANDAIVELU (Gobichettipalayam):** Sir, I beg to present the Hundred and Sixty-sixth Report (Hindi and English versions) of the Public Accounts Committee on Working of Land and Development Office.

11.09 hrs.

**BUSINESS ADVISORY COMMITTEE**

**Seventy-fifth Report**

[English]

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT):** I beg to move:

"That this House do agree with the Seventy-fifth Report of the Business Advisory Committee presented to the House on the 11th October, 1989."

**MR. SPEAKER:** The question is:

"That this House do agree with the Seventy-fifth Report of the Business Advisory Committee presented to the House on the 11th October, 1989."

*The motion was adopted*